

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No103  
CP(IB) 608 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Add Technologies(India) Ltd  
V/s  
Madhya Gujarat Vij Co Ltd

.....Applicant

.....Respondent

**Order delivered on ..16/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
ChockalingamThirunavukkarasu, Hon'ble Member(T)


**PRESENT:**


For the Applicant :Ms.Sowmya Joshi, Advocate  
For the Respondent :Mr. Anal Shah, Advocate

**ORDER**

The matter stands adjourned to 18.10.2021 for further consideration.

The parties are directed to complete formalities of e-filing of their respective documents within one week, if already not filed.

  
(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)